

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : Company Appeal(CA)/40/2023

NAME OF THE PETITIONER : Ramachandra Granite And Construction
Pvt Ltd

NAME OF THE RESPONDENT(S) : ROC, Coimbatore

UNDER SECTION : Sec 252 of CA, 2013

ORDER

Ld. PCS Mr. Krishna Mohan for the Appellant. Ld. Counsel Mr. Avinash
Krishnan Ravi for ROC.

Heard.

Order Reserved.

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)